

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1391
ANSWERED ON:29.07.2015
Funding Pattern under MDMS
Ajmal Shri Sirajuddin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the Mid Day Meal Scheme (MDMS) in provincialized schools has totally ruined the teaching atmosphere of schooling hours as well as corrupted the noble profession of teaching by and large, if so, the details thereof;
- (b) the steps taken/proposed to be taken to restore teaching atmosphere for imparting quality teaching in government schools in the country;
- (c) whether the Government has received proposals from States including Assam seeking Central assistance in the current year and if so, the details thereof; and
- (d) the details of the funding ratio between the Centre and the State under the said scheme?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): No, Madam. The Mid Day Meal Guidelines envisage that teachers should not be assigned responsibilities that will impede or interfere with teaching learning environment of the school. Teachers should, however, be involved in ensuring that (a) good quality, wholesome food is served to children, and (b) the actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions, and in an orderly manner so that the entire process is completed in 30-40 minutes. The teacher is to supervise that the mid day meal is served in an orderly manner within specified time (recess period) and to taste the meal on rotational basis before it is served. The provision of cook-cum-helpers for preparation and serving of the meal to the children has resulted in reduction of burden on teachers.

(c): Yes, Madam. The Government has received proposals from States / UTs including Assam for seeking Central Assistance during the current year. Ad-hoc grant of Rs. 2460.19 crore has been released to the States / UTs in the month of April / May, 2015 including Rs. 114.84 crore released to Government of Assam.

(d): The funds are shared between Centre and States in the ratio of 90:10 for North Eastern Region States and 75:25 for other States.
